

Office of the District & Sessions Judge, Saran at Chapra.

Chapra, dated, the 31st day of March, 2021

Order No. 54 G/2021.

In view of the Hon'ble Court's Letter No.s 37845-37881 / A.D.Misc. IV-140-2017, dated 24.04.2019 and Letter No.17984-18020 /A.D. (Misc.) Section./IV-62-2020, dated 17.03.2020 respectively, the **morning sitting hours of all courts of this Judgeship**, including Railway Court Sonepur, & Sub-Divisional Court Sonepur, Saran shall commence w.ef. 05.04.2021 (Monday) and shall last on last Saturday of June i.e. on 26.06.2021. The timing of all the Courts of this Judgeship, including Railway Court Sonepur, & Sub-Divisional Court Sonepur, Saran during morning court will be as here under:-

Court hours:-	7:00 A.M-09:30 A.M.
Recess:-	9:30 A.M. -10:00 A.M.
Resumption of Court hours:-	10:00 A.M.- 1:00 P.M.

Inform all concerned.

Adi
31-03-2021
District & Sessions Judge,
Saran at Chapra.
31.03.2021.

Office of the District & Sessions Judge, Saran at Chapra

Memo No.*1532-74*..... dated- 31.03.2021

1. The Registrar General, High Court of Judicature at Patna.
2. The President Bar Association, Saran at Chapra/ Sonepur.
3. The General Secretary Bar Association, Saran at Chapra/Sonepur.
4. The Public Prosecutor, Saran
5. The Government Pleader, Saran.
6. The District Prosecution Officer, Saran.
7. All Judicial Officers, Saran at Chapra/ Sub-Divisional Civil Court / Railway Court, Sonepur.
8. The Secretary D.L.S.A. Chapra.
9. The District Magistrate, Saran.
10. The S.P. Saran.
11. The Civil Surgeon, Saran.
12. The Jail Superintendent, Divisional Jail, Chapra.
13. The Post Master, Head Post Office, Chapra.
14. The Security Personnel (S.I.) Civil Court, Complex.
15. The I/C of Lockup, Civil Court, Saran at Chapra.
16. The Court Manager, Civil Court, Saran at Chapra.

Adi
District & Sessions Judge,
Saran at Chapra.
31.03.2021.